

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.330**  
CP(CAA)/36/ND/2022

**IN THE MATTER OF:**

M/s. Sungrow Agencies Pvt Ltd AND Viewmore Dealcomm Pvt Ltd

.... **APPLICANT/PETITIONER**

**SECTION**  
**U/s 230-232**

**Order delivered on 13.01.2023**

**CORAM:**  
**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Mr. Gursat Singh, Mr. GaganGulati, Mr. Ayush Nanda for  
Petitioner Companies

For the OL : Ms. Hemlata Rawat Counsel for OL

**ORDER**

Ld. Counsel appearing for the petitioner seeks some time to the respond to the report of the RD. Let the needful be done within a period of two weeks.

**List on 24.02.2023.**

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(PRAVEEN GUPTA)**  
**MEMBER (JUDICIAL)**